

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2430

ANSWERED ON:25.07.2014

EXPORT OF PROCESSED VALUE ADDED AGRICULTURAL PRODUCTS

Dubey Shri Nishikant

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the total processed/value added agricultural products exported and the foreign exchange earned therefrom during each of the last three years and the current year, country-wise;
- (b) whether there has been a decline in the export of such products during the said period;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the steps taken/being taken by the Government to reduce wastage of perishable products in the country and to boost the export of processed/value added agricultural products and control the prices of such products in the domestic market?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) The total processed/value added agricultural products exported and the foreign exchange equivalent earned therefrom as per Directorate General of Commercial Intelligence and Statistics (DGCI&S) classification during last three years and country – wise (top 5 destinations) are as under:

Value Rs. in crore					
Country	2011-12	Country	2012-13	Country	2013-14
	Value		Value		Value
U S A	548.69	U S A	529.08	U S A	537.44
SAUDI ARAB	343.84	SAUDI ARAB	341.94	SAUDI ARAB	480.58
NETHERLAND	294.65	U K	290.32	NETHERLAND	398.19
U K	247.64	NETHERLAND	268.44	U K	363.93
RUSSIA	178.34	RUSSIA	205.51	RUSSIA	293.26
OTHERS	1717.07	OTHERS	2053.97	OTHERS	2554.58
Total	3330.23	Total	3689.26	Total	4627.99

Source: DGCI&S

The data for current year is not available.

(b & c) There has been a consistent increase in exports during the said period, in rupee terms.

(d) The Government has, vide notification no. 31(RE-2012) dated 04th February, 2013, decided to allow the export of 14 commodities/product groups of processed/ value added agricultural products like cereal flours/meals, preparation of cereals etc., milk products like casein and caseinates, butter, cheese, curds etc., value added products of onion, and peanut butter even in the event of possible restriction/ ban on the export of its basic farm produce in future. The export of above mentioned processed/value added agricultural products constitute a miniscule portion of overall exports of agriculture commodities, and would therefore have no impact on their prices in the domestic market.

It is expected that the adoption of above policy would stimulate much required investments in the processing sector and cold chain infrastructure in the country which would ultimately result in reduction of wastage of perishable products. The Government is taking steps to encourage exports of agro products, including processed food products through measures and incentives under Plan schemes of the Commodity Boards and Export Promotion Councils. Agricultural and Processed Food Products Export Development Authority (APEDA) and the Marine Products Export Development Authority (MPEDA) under the administrative control of the Department of Commerce are also implementing various schemes to extend financial assistance to the eligible exporters registered with it to boost the overall agri/marine product exports. Besides these measures, the Ministry of Commerce & Industry has put in place various schemes namely Market Development Assistance (MDA), Market Assistance Initiative (MAI), Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE), Vishesh Krishi and Gram Upaj Yojana, Focus Product Scheme, Focus Market Scheme, Town of Export Excellence, etc. to provide assistance to encourage exports in general. Trade delegations are also mounted to penetrate foreign markets and Buyer –Seller Meets are organized to assist the potential exports.